

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:939
ANSWERED ON:23.11.2001
FUNDS TO GUJARAT
MADHUSUDAN DEVRAM MISTRY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government have provided the 2 percent of amount collected from the income tax payers, which was to the tune of Rs.1300 crore to help the earthquake victims of Gujarat;
- (b) if so, the details thereof;
- (c) if not, the reasons for the same; and
- (d) the time by which full amount is likely to be given to State Government of Gujarat?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) to (d): The 2 percent surcharge imposed on Corporation tax and income tax in the aftermath of Gujarat earthquake is available to Government of Gujarat through releases of National Calamity Contingency Fund (NCCF) and non-plan grant for earthquake relief. An amount of Rs.1467.37 crores has been released to the State under NCCF. A further amount of Rs.250 crores have been provided to Government of Gujarat as first of the three instalments of non-plan grant for earthquake relief proposed to be released to the State Government during 2001-02.